

**GOVERNMENT OF INDIA  
HEALTH AND FAMILY WELFARE  
LOK SABHA**

UNSTARRED QUESTION NO:3024  
ANSWERED ON:13.12.2006  
MEDICAL FACILITIES IN NCR TOWNS  
Mehta Shri Alok Kumar;Singh Shri Sitaram

**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

- (a) The details of medical facilities the Government has provided to retired/servicing Government Servants residing in the NCR Towns viz Ghaziabad, Noida, Faridabad and Gurgaon ;
- (b) The names of the private Hospitals and Diagnostic Centres recognised/authorized for treatment of retired/serving Government Servants residing in these Towns ;
- (c) The details of medical facilities the CGHS beneficiaries are entitled and the procedure for availing the benefit of Medicare/treatment ;
- (d) Whether there is any proposal to simplify the said procedure for the benefit of CGHS beneficiaries ;
- (e) If so, the details thereof; and
- (f) The additional facilities contemplated for the benefit of CGHS beneficiaries without obtaining reference from the concerned Dispensaries ?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE (SMT. PANABAKA LAKSHMI)

(a)to(e): Medical facilities to Central Government employees including retired personnel are available under CGHS as per contribution based on basic pay/ pension and ward entitlement for private, semi private and General ward as under:-

Sl.No	Basic pay + Dearness Pay/Basic Pension + Dearness pay	Entitlement
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1. Upto Rs.11,250/- For General Ward
2. Rs.11,251/-to Rs.15,750/- For Semi-Private Ward
3. Rs.15,751/- and above For Private Ward

Names of private hospitals/diagnostic centres empanelled under CGHS Delhi including the Satellite towns of. Ghaziabad, Noida, Faridabad and Gurgaon and procedures for treatment is given in order No.Rec-1-2004/JD(Gr)/CGHS/Delhi/CGHS(P) dated 7.12.2006 which is available on the website of the Ministry [www.mohfw.nic.in](http://www.mohfw.nic.in) .

(f) : No such proposal is under consideration.